

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 52

Dated Guwahati, the 4th November, 2019

Hon'ble the Chief Justice has been pleased to constitute the following
Sub-Committee in the manner as indicated below:

NAME OF THE COMMITTEE	NAMES OF THE MEMBERS	SECRETARY
Sub-Committee for preparation of Vision Document, 2020	1. Registrar (Vigilance) 2. Joint Registrar (PM&P) 3. Joint Registrar (Vigilance) 4. Deputy Registrar (Vigilance) 5. Sri Mrinal Bhattacharyya, Senior Grade Translator 6. Jnadeep Bora, Senior Judicial Assistant 7. Rajib Chakravarty, Judicial Assistant 8. Subhash Das, Computer Assistant	

By Order,

Sd/- M. K. Kalita

REGISTRAR GENERAL I/C

Memo No. HC. III - 23/ 2013/3305/G, Dated 4th November, 2019.

Copy to:-

- 1) The Registrar (_____), Gauhati High Court, Guwahati.
- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 5) The Deputy Registrar (_____), Gauhati High Court, Guwahati.
- 6) The Librarian-cum- Research Officer, Gauhati High Court, Guwahati.
- 7) The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of Gauhati High Court.*
- 9) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 10) The A.O. (J), (_____), Gauhati High Court, Guwahati.
- 11) The Chief Security Officer, Gauhati High Court, Guwahati.
- 12) The Court Officer-I/II, Gauhati High Court, Guwahati.
- 13) The Court Manager, Gauhati High Court, Guwahati.
- 14) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 15) The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR GENERAL I/C

4/11/2019

[Signature]